

Annexure-II

Name of the corporate debtor: LOKESH SECFIN PRIVATE LIMITED ; Date of commencement of CIRP: 25-Sep -2023; List of creditors as on: 09.10.2023

**List of Unsecured financial creditors belonging to any class of creditors
(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Baroda	07.10.2023	756,09,48,751	756,09,48,751	FINANCIAL	----	Corporate Guarantee	No	68.31%	—	----	---	-----	a) Corporate Guarantee given by M/s Lokesh Secfin Private Limited Corporate Guarantor of SBQ Steels Limited
2	Union Bank of India	6.11.2023	350,74,54,309	350,74,54,309	FINANCIAL	Corporate Guarantee	No	31.69%	b) Corporate Guarantee given by M/s Lokesh

